

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 851
ANSWERED ON 27/07/2026**

PROMOTION OF DECENTRALISED SMART WASTE PROCESSING SYSTEMS

851. SHRI SANJAY RAUT:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has examined the smart on-site waste processing model recently introduced in Bengaluru and assessed its effectiveness in scientific waste management, reducing landfill burden and improving urban sanitation;
- (b) whether Government proposes to replicate similar decentralised waste-processing systems in other metropolitan cities; and
- (c) the details of financial, technical and institutional assistance proposed to be provided to Urban Local Bodies for adoption of such systems under various urban development and waste management schemes?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): No. Does not arise.

(c): Under Swachh Bharat Mission-Urban (SBM-U) 2.0, Central Share of funds are allocated and released to State/UTs, and not to the Urban Local Bodies (ULBs), on the basis of their action plan duly approved by State Level Technical Committee (SLTC). State/UTs further transfer the central assistance to the ULBs/cities based on their action plan.

In addition, MoHUA provides technical support through Manuals/Standard Operating Procedures on Solid Waste Management, Guidelines for Disposal of Legacy Waste, Model Procurement Documents, and periodic Technical Advisories to States/UTs/ULBs for adoption of appropriate scientific waste-processing technologies.
